

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.346 of 2020

IN THE MATTER OF:

Gyanchand Mutha

...Appellant

Versus

Aditya Birla Money Ltd. & Anr.

...Respondents

For Appellant:

**Shri Susshil Dagga, Advocate
Ms. Annie Singh Jhala, PCS**

For Respondents:

**Shri Arvind Nayar, Sr. Advocate with Shri Ajay
Bhargava, Ms. Wamika Trehan, Ms. Raddhika
Khanna and Ms. Vipasha Chandrashekharan,
Advocates (R-1)
Shri Amol Vyas and Shri Saumil Sharma,
Advocates (R-2)**

O R D E R
(Virtual Mode)

03.03.2021 When earlier this matter was called, Counsel for Appellant had difficulty in connecting. When again matter is taken up after earlier pass over, Counsel for Appellant is unable to connect effectively.

List the matter 'for admission (after Notice) hearing' on 18th March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md